

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(9) C.P.(I.B)-94/9/(MB)/2018

CORAM: Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2018

NAME OF THE PARTIES: Innovation House Industries Pvt. Ltd.  
V/s  
D. Thakkar Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of Insolvency and Bankruptcy  
Code, 2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **06.09.2018.**

SD/-

**BHASKARA PANTULA MOHAN**  
**Member (Judicial)**

**23.07.2018.**

HHS